

MR. SPEAKER : No, no. That is not the way. I will like to listen to you when it is cogent. You come to me and make me understand because I do not think it is relevant.

PROF. MADHU DANDAVATE : I have nothing to say, Sir. I take my seat.

MR. SPEAKER : Shri H.K.L. Bhagat.

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of Parliamentary Affairs and Tourism for 1986-87

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs and Tourism for 1986-87. [Placed in Library. See No. LT 2517/86]

.....(Interruptions)

SHRI P. KOLANDAIVELU (Gohichettipalayam) : Are you going to allow under 193, Sir ?

MR. SPEAKER : You Can come to me, Sir. I will listen to you.

SHRI P. KOLANDAIVELU : Very well, Sir.

SHRI SURESH KURUP : The Assistant Enforcement Directorate has given a statement in the Press.....

(Interruptions)

MR. SPEAKER : No question like that. Nothing. You can come and see me. This is not the way.....

(Interruptions)

MR. SPEAKER : No. Not allowed.....

(Interruptions)**

MR. SPEAKER : Not allowed. Sit down. Take your seat.....

(Interruptions)**

MR. SPEAKER : You cannot take the law into your own hands. Please, Mr. Kurup.....

(Interruptions)**

MR. SPEAKER : Shri Khurshid Alam. Khan.

PAPERS LAID ON THE TABLE—

Contd.

[English]

Detailed Demands for Grants of Ministry of Textiles for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1986-87. [Placed in Library. See No. LT 2578/86].....(Interruptions).

MR. SPEAKER : Mr. Kurup, shall I have to name you ?.....

(Interruptions)**

MR. SPEAKER : No please. Please sit down. For God's sake sit down. You come and discuss it. This is not the way. You can't do it like this. Please don't do it.

SHRI SURESH KURUP : I have given notice.....(Interruptions).

MR. SPEAKER : You might have given notice but you come and see me. I have to decide that. I have never barred you for anything. You are always welcome.

SHRI H. A. DORA (Sukakulam) : Sir, a number of Telugu Desham M. Ps. have given a notice.....(Interruptions).

MR. SPEAKER : Mr. Dora, what is your point of order ?

SHRI H.A. DORA : No point of order, Sir.

MR. SPEAKER : Than what is it ?

SHRI H.A. DORA : We have given a notice.....(Interruptions).

MR. SPEAKER : I can discuss that and you come to me. I am not to discuss notices on the floor of the House here. This is not the place to discuss notices. You can come and discuss it. You are welcome any time. It is your Chamber... (Interruptions).

MR. SPEAKER : I am always there, Sir, at your disposal. Your servant is always ready.

PAPERS LAID ON THE TABLE

—Contd.

[English]

Detailed Demands for Grants of the Ministry of Welfare for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for 1986-87. [Placed in Library. See No. LT 2519/86]

Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Central (Amendment) Rules, 1986

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : I beg to lay on the Table a copy of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Central (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 316 (E) in Gazette of India dated the 25th February, 1986 under sub-section (3) of Section 35 of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. [Placed in Library. See No. LT 2520/86].

Detailed Demands for Grants of the Ministry of Finance for 1986-87 and of Parliament Secretaries of the President and Vice-President and Union Public Service Commission for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for 1986-87. [Placed in Library. See No. LT 2521/86]
- (2) A copy of Detailed Demands for Grants (Hindi and English versions) of Parliament, Secretariats of the President and Vice-President and Union Public Service Commission for 1986-87. [Placed in Library. See No. LT 2522/86]

Detailed Demands for Grants of Department of Woman's Welfare for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : Sir, on behalf of Shrimati Margaret Alve, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Women's Welfare for 1986-87. [Placed in Library. See No. LT 2523/86]

Notification Under Essential Commodities Act, 1955. Review on the Working of and Annual Report of State Farms Corporation of India Ltd., New Delhi for 1984-85 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANÄ) : I beg to lay on the Table—

- (1) A copy of the Fertiliser (Control) (Second Amendment) Order, 1986 (Hindi and English versions) published in Notification No. G.S.R. 508(E) in Gazette of India dated the 19th March, 1986 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT 2524/86]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1984-85.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 2525/86]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks' Federation Limited, Bombay, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Land Development Banks' Federation Limited, Bombay, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Land Development Banks' Federation Limited, Bombay, for the year 1984-85. [Placed in Library. See No. LT 2526/86]

- (5) (i) A copy of the Annual Re-

port (Hindi and English versions) of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1983-84, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1983-84.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 2527-86]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1984-85.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 2528/86]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1984-85 together with Audited Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1984-85.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. *See* No. LT 2529/86]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi; for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1984-85.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. *See* No. LT 2530/86].
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1984-85.

- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. *See* No. LT 2531/86]

12.08 hrs.

ESTIMATES COMMITTEE

[*English*]

Twenty-eight Report and Minutes

SHRI CHINTAMANI PANIGRAHI (Bhubaneswer) : Sir, I beg to present the Twenty-eighth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Transport-Department of Surface Transport-Congestion in Ports, and Minutes of the Sittings of the Committee relating thereto.

STATEMENT RE. NATIONAL EDUCATION POLICY, 1986

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : The document entitled "Challenge of education—a Policy Perspective" was placed in the Lok Sabha on 20th August, 1985. This paper was discussed in the House on 10, 11 and 12 December, 1985.

There was a nation-wide debate on issues relating to Education Policy. After taking into consideration the outcomes of the debates and various other communications, the ministry of Human Resource Development has prepared a document : National Education Policy, 1986, A Presentation, to serve as the discussion paper in the meetings of the Central Advisory Board of Education and National Development Council which will be held on 27th-28th April and 29th-30th April, 1986 respectively. Copies of this document are